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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

Appeal No.258/KB/2018

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd OCTOBER, 2018, 10:30 A.M

Name of the Company		Calcutta Polyplastic Pvt Ltd.-Vs-ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) A.K. Upadhyay, Adv.
2) Debanjan Saha, Adv.

Petitioner

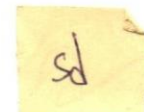
Saha
3/10/2018

132. 03-10-2018 – Appeal No. 258/KB/2018 – Calcutta Polyplastic Pvt.
Ltd. Vs. ROC, WB

O R D E R

The Ld. Counsel for the Appellant appeared.

Heard. Reserved for orders.



(Madan B Gosavi)
Member(Judicial)